

(Government of India Undertaking)
ASSET RECOVERY MANAGEMENT BRANCH, 1259, RENUKA COMPLEX
2ND FLOOR, J M ROAD, DECCAN GYMKHANA, PUNE- 411 004
Email: cb5208@canarabank.com Phone – 020-25511034

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS FOR LIQUIDATION
[Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

To,

Date: 04.08.2022

The Liquidator

Mr. Laxman Digambar Pawar
Flat No. 16, 1st Floor, Bhakti Complex,
Behind Dr. Ambedkar Statue,
Pimpri, Pune- 411018

From

Canara Bank, a body corporate constituted under the Banking Companies (Acquisition & Transfer of Undertakings) Act, 1970, having its Head Office at 112, JC Road, Bangalore-560002, and among other places, having its Branch/Office at:
Asset Recovery Management Branch (DP Code 5208),
1st Floor, 1259, Renuka Complex,
J M Road, Deccan Gymkhana
Pune- 411004.



Subject: Submission of proof of claim.

Madam/Sir,

Canara Bank, through its Branch/Office Asset Recovery Management Branch (DP Code 5208), at 1st Floor, 1259, Renuka Complex, J M Road, Deccan Gymkhana, Pune- 411004, hereby submits this proof of claim in respect of the liquidation of M/s Bhadramaruti Concast Pvt.Ltd.
The details for the same are set out below:

PARTICULARS

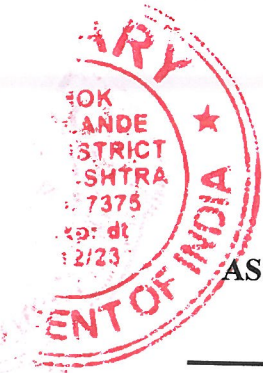
1	NAME OF FINANCIAL CREDITOR	CANARA BANK
2	IDENTIFICATION	Canara Bank, a Govt. of India Undertaking, being a body corporate



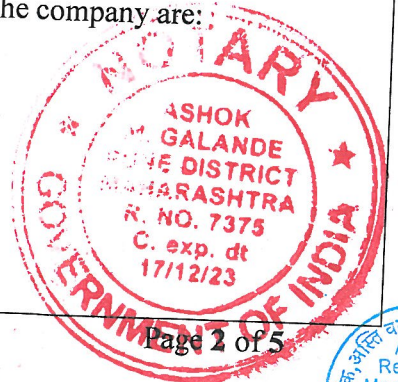
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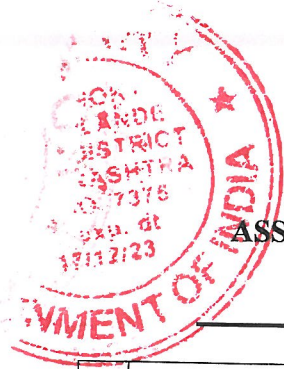
NUMBER OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	constituted under the Banking Companies (Acquisition & Transfer of Undertakings) Act, 1970 TAN No – PNEC10132D PAN No – AAACC6106G																			
ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Canara Bank, Asset Recovery Management Branch, 1 st Floor, 1259, Renuka Complex, J M Road, Deccan Gymkhana Pune– 411004 Email – cb5208@canarabank.com Phone No – 020-25511034																			
TOTAL AMOUNT OF CLAIM (As on 31.07.2022)	<table border="1"> <thead> <tr> <th>Loan Account No.</th> <th>Principal Outstanding</th> <th>Interest Outstanding & other charges</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>OCC 4796261000002</td> <td>13,45,38,330.24</td> <td>41,45,90,599.00</td> <td>54,91,28,929.24</td> </tr> <tr> <td>TL 4796766000001</td> <td>33,523.00</td> <td>3,55,18,959.34</td> <td>3,55,52,482.34</td> </tr> <tr> <td>Total</td> <td>13,45,71,853.24</td> <td>45,01,09,558.34</td> <td>58,46,81,411.58</td> </tr> </tbody> </table>	Loan Account No.	Principal Outstanding	Interest Outstanding & other charges	Total	OCC 4796261000002	13,45,38,330.24	41,45,90,599.00	54,91,28,929.24	TL 4796766000001	33,523.00	3,55,18,959.34	3,55,52,482.34	Total	13,45,71,853.24	45,01,09,558.34	58,46,81,411.58			
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Total	13,45,71,853.24	45,01,09,558.34	58,46,81,411.58																	
DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	As per Annexure 1																			
DETAILS OF HOW AND WHEN DEBT INCURRED	M/s Bhadramaruti Concast Pvt. Ltd. was established in 2004. The Company was engaged in business of manufacturing of steel billets. The Promoters/Directors/Guarantors of the company are: 1) Mr. Anil Dattabhau Lingade 2) Mr. Sunil Dattatray Lingade 3) Mr. Dattatraya Mahadeo Lingade 4) Mrs. Nayan Anil Lingade 5) Mr. Sandeep Narendra Agarwal 6) Mr. Imran Khan Hasan Khan 7) Md. Asif Md. Idris Quereshi 8) Mr. Naresh Laxminarayan Mantri																			



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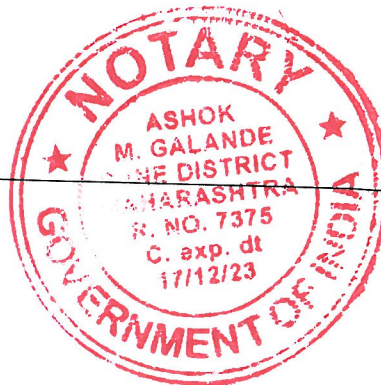
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		The company has availed various credit facilities of Rs. 18.63 Cr from our bank and for the said credit facilities executed various loan documents. The credit facilities are secured by executing mortgage deeds, guarantees and various other loan/security documents as described in the Annexure-I. The Company has failed to comply with the repayment obligation and account becomes irregular and it was classified as NPA on 28.08.2014. Recovery action initiated in the account and recovery suit was filed before the Hon'ble DRT Pune vide OA No. 186/2015 on 24.07.2015. The matter is pending for adjudication.
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7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	As per Annexure 2
9	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF FINANCIAL CREDITORS' SHARE OF THE PROCEEDS OR ANY PART THEREOF CAN BE TRANSFERRED	Account Name – Canara Bank Pune Account No – 209272434 IFSC Code – CNRB0005208 Account Branch –Canara Bank, Specialized Asset Recovery Management Branch, Pune.
10	LIST OF DOCUMENTS ATTACHED IN SUPPORT OF THE CLAIM	NA

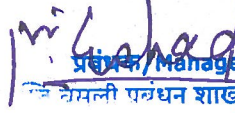


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 कृते केनरा बँक
For CANARA BANK


प्रबंधक/Manager
केनरा बँक, वसुंधरी प्रबंधन शाखा, पुणे-4
DP CODE 5208

Signature of financial creditor or person authorized to act on his behalf

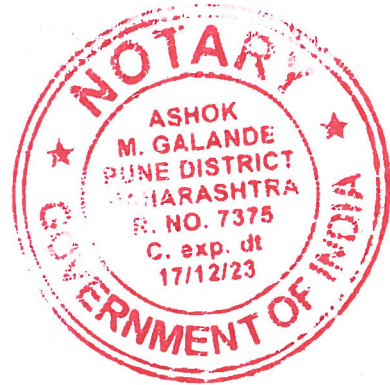
[Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name in BLOCK LETTERS : Mr. M.W.GOHAD

Position with or in relation to creditor : Manager

Address of person signing :

Canara Bank, Asset Recovery Management Branch,
1st Floor, 1259, Renuka Complex, J M Road, Deccan Gymkhana, Pune- 411004




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AFFIDAVIT

I, Mr. M.W. Gohad (Age- 53 Years), Manager at Canara Bank ARM Branch, 1st Floor, 1259, Renuka Complex, J. M. Road, Deccan Gymkhana, Pune - 411004, do solemnly affirm and state as follows:

1. M/s Bhadramaruti Concast Pvt. Ltd. the corporate debtor was, at the liquidation commencement date, that is, day of 24th day of April 2022, justly and truly indebted to me in the sum of Rs. 58,46,81,411.58 [Rupees Fifty Eight Crores Forty Six Lakhs Eighty One Thousand Four Hundred Eleven and Paise Fifty Eight] as on 31.07.2022 Plus Interest & other charges.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 Annexure I –Loan Documents
 Annexure II –Details of securities
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not nor has any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.

Solemnly affirmed at Pune on this 4th August 2022.


 प्रबंधक/Manager
 Claimant's signature, पुणे-4
 Asset Recovery Management Br. Pune-4

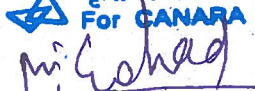


VERIFICATION

I, Mr. M.W.Gohad, the claimant hereinabove, do hereby verify and affirm that the contents of paragraph to of this proof of claim are true and correct to my knowledge and belief and no material facts have been concealed there from.

Verified at on this 4th August 2022.




 प्रबंधक/Manager
 Claimant's Signature, पुणे-4
 Asset Recovery Management Br. Pune-4

BEFORE ME



ASHOK MARUTRAO GALANDE
 NOTARY
 GOVT. OF INDIA

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NOTED AND REGISTERED
 AT SR. NO. 1866/2022
 DATE..... 04 AUG 2022

